REMINDER-I
BY SPEED POST

F.No.A-32012/08/2017-Ad.IIA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 19th January, 2018

To,

1. All Cadre Controlling Authorities of Central Goods & Service Tax, under CBEC.

2. All Cadre Controlling Authorities of Directors General/Directorates under CBEC.

3. The Director General (HRD), CBEC.

Subject: Promotion to the grade of Chief Accounts Officer (Central GST & Directorates)- Holding of DPC for the vacancy year 2014-15, 2015-16, 2016-17 and 2017-18-regarding.

Sir,

I am directed to refer to Board’s letter of even number dated 18th December, 2017 (copy enclosed) on the subject mentioned above, vide which it was requested to make available the ACR/APAR Dossiers, Vigilance Clearance Certificate, Integrity Certificate, Penalty statement for the last 10 years (along with copies of charge sheet order in original and order of Appeal if any) and Below Bench Mark Certificate as per DOP&T OM No. 2101/1/2010-Estt. (A) dated 13.04.2010 & DOP&T OM No. 21011/1/2005-(Estt.(A) dated 14.05.2009, in respect of Administrative officers who are under Zone of consideration as per list attached therewith, to the Board by 05.01.2018. The requisite documents in respect of a large number of officers have not been received in the Board.

2. It is therefore, requested that the same may please be sent to the Board at the earliest.

Yours faithfully,

Encl: As above.

(M.K. Gupta)
Under Secretary to the Government of India
Tele: 011-23095528